

ITEM NO.110

COURT NO.11

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1163/2018

CHANDRA SEKHAR PATEL

Appellant(s)

VERSUS

SURESH & ORS.

Respondent(s)

(IA No. 18074/2016 - EXEMPTION FROM FILING O.T.
IA No. 149189/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 18073/2016 - PERMISSION TO FILE ANNEXURES)

WITH

Crl.A. No. 1164/2018 (II-A)

Date : 20-09-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. Ashwin Kumar Nair, AOR

Mr. Shreeyash U. Lalit, Adv.
Mr. Pashupathi Nath Razdan, AOR
Ms. Maitreyee Jagat Joshi, Adv.
Mr. Astik Gupta, Adv.
Ms. Akanksha Tomar, Adv.
Ms. Smriti Razdan, Adv.

For Respondent(s) Mr. Yadav Narender Singh, AOR

Mr. Sunny Choudhary, AOR
Mr. Shashank Shekhar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 09.11.2023.

(POOJA SHARMA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)